

(d) whether periodical reports from the State Governments are coming to the Central Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA):

(a) to (d) The Government view with serious concern the numerous violations of law and order in recent agitations and disturbances in different parts of the country. Under the Constitution, State Governments are entrusted with the responsibility for public order, police and administration of justice. Necessary administrative and legal steps are taken by them to prevent violent agitations and to deal firmly with any manifestation of violence. The State Governments send periodic reports on the law and order situation to the Government of India who keep in constant touch with the former in regard to these matters and provide reasonable assistance whenever sought. There is no proposal to appoint a high powered commission to find out the causes of the violation of law and order.

CONSTRUCTION OF HOTELS FOR TOURISTS

363. SHRI B. C. PATTANAYAK: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that the India Tourism Development Corporation has suggested construction of some hotels for the use of foreign tourists;

(b) if so, the number and locations of such hotels; and

(c) by when the constructions of these hotels is likely to be completed?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) and (b) Yes Sir, although these will not be exclusively for use by foreigners. In the first phase of the construction programme, the India Tourism Development Corporation proposes to construct three hotels—at Bangalore, Juhu Beach and Srinagar.

(c) The Hotel project at Bangalore is likely to be completed in two years. Plans regarding hotel projects at Juhu Sea Beach and Srinagar have not yet been finalized.

SETTING UP OF HOTELS AT HYDERABAD AND IN ORISSA

364. SHRI B. C. PATTANAYAK: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that permission was sought by any concern for setting up of hotels at Hyderabad and at places in Orissa to cater to the needs of the foreign tourists; and

(b) if so, what is the name of the concern and what is the reaction of Government in regard thereto?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) No, Sir, Enquiries have been received from parties in Hyderabad about the assistance that would be available from Government for construction of hotels, but no concern has submitted specific proposal for such hotels at Hyderabad and at places in Orissa.

(b) The question does not arise.

PURCHASE OF AIRCRAFT FOR INDIAN AIRLINES

365. SHRI B. C. PATTANAYAK: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that Government propose to purchase some aircrafts from foreign countries to augment the fleet of the Indian Airlines;

(b) if so, the details thereof; and

(c) the quantum of foreign exchange that would be required for the purpose?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) The Indian Airlines have suggested that their fleet of aircraft needs to be augmented by addition of planes with passenger capacity of over a hundred.